

(b) whether it is a fact that this was turned down;

(c) whether it is a fact that Government thereafter constructed sidings at the above stations mainly for loading of iron ore;

(d) the amount spent on construction of sidings at Badampahar and Kuldihā; and

(e) the names of the mine-owners whose iron ore is loaded along with tonnage that was loaded during the year 1952 by each mine-owner, separately at each of the stations referred to in part (a) above?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) Yes.

(c) Yes.

(d) BadampaharRs. 86,726/-
Kuldihā Rs. 1,33,382/-.

(e) A statement showing the tonnage of iron ore despatched by each consignor from these stations during 1952 is laid on the Table of the House. [See Appendix XI, annexure No. 27.]

श्री देवगम : क्या मैं जान सकता हूँ कि दरख्वास्तकारियों को अपने खर्च से साइडिंग बनाने की परमिशन क्यों नहीं दी गई ?

श्री शाहनवाज़ ख़ाँ : जिस वक़्त उन्होंने यह पेशकश की थी, उस वक़्त वहाँ हमारे पास वह आइरन और तोलने के लिए बंदोबस्त नहीं था, इसलिए उसको कबूल नहीं किया ।

WRITTEN ANSWERS TO QUESTIONS

ACCIDENT AT BRIDGE OVER TIDDING RIVER

*1872. **Shri Gohain:** Will the Minister of Transport be pleased to state:

(a) whether it is a fact that an accident occurred last year at the suspension bridge over Tidding river on L.V. Road in Mishni Hills District;

(b) what were the causes of the accident;

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(c) how many lives, if any, were lost and how many persons injured as a result of the accident;

(d) whether the affected persons were on duty and if so, whether compensation has been paid to the injured persons and families of the dead; and

(e) whether steps have been taken to prevent such accidents in future?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): (a) Yes.

(b) Overloading due to a number of persons rushing across the bridge which was nearing completion.

(c) Three dead and nine injured.

(d) The affected persons were on duty and compassionate grants have been awarded.

(e) Yes.

RECRUITMENT FOR AERONAUTICAL TRAINING

*1879. **Shri Vittal Rao:** (a) Will the Minister of Communications be pleased to state whether it is a fact that the Indian National Airways Ltd., recruit youngmen for training in aeronautical training?

(b) If so, what are the terms of this recruitment?

(c) How many youngmen have so far been trained by the Company since 1947 (year-wise)?

(d) What is the syllabus of theoretical and practical instructions given to these trainees?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) Yes, Sir.

(b) I lay on the Table of the House copies of the standard forms of agreements to be executed by trainees which set out the terms of recruitment in respect of Pilots and Traffic and Operations Clerks. [Copy placed in the Library. See No. S-65/53.]

Apprentice mechanics are paid Rs. 25/- as pocket money during their training period lasting for 2 to 3 years.

(c) I lay on the Table a statement giving the required information. [See Appendix XI, annexure No. 28.]

(d) The pilot trainees are given 300 hours of flying experience as co-pilots to enable them to undergo the Dakota endorsement course at the Civil Aviation Training Centre, Allahabad, for